## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/691/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: KAMAL CHAND

NAME OF THE RESPONDENT(S)

: AVADH RAIL INFRA LIMITED

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Sashish Jain Dunia

Council for Petitionee

9. Sivalinga Kesavan Los brasearch hoxlaning. Coursel For Rimmandent Softimen.

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions. Time is enlarged at request. Put up on 03.01.2018.

-sd-S Vijayaraghavan Member (Technical)

- Sel-K Anantha Padmanabha Swamy Member (Judicial)

bc